

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

IA No. 76 of 2016 in DFR No. 159 of 2016

Dated: 28th March, 2016

In the matter of :

Mr. Rama Shanker Awasthi

Versus

Lanco Anpara Power Ltd. & Ors.

.... Appellant(s)

.... Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **9.05.2016.**

COURT MASTER